

(b) to (d) Information is being collected.

Allocation of coal blocks

140. SHRI SUKHENDU SEKHAR RAY: Will the Minister of COAL be pleased to state:

(a) the details of number of coal blocks allocated by Government in last three financial year, year-wise;

(b) the details of number of allottees who have started production of coal;

(c) action taken/under contemplation so far against defaulting allottees for failure in starting coal production, details thereof; and

(d) details of amount of coal in tons, produced by the allottees from coal blocks during last three financial years?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) Details of allocation of coal blocks in the last three financial years are given in the Statement-I (*See* below).

(b) to (d) Details of coal mines allocated under coal Mines (Special Provisions) Act, 2015 that have started coal production along with the quantity of coal produced by such coal mines during the last three financial years are given in the Statement-II (*See* below). No coal block allocated under Mines and Minerals (Development and Regulation) Act, 1957 is presently in production.

The Roadmap for achievement of various timelines with respect to operationalization of mines is governed by Efficiency Parameters laid down in Schedule 'E' of the Coal Mine Development and Production Agreement (CMDPA)/Allotment Agreement entered into by the allocattees with the Nominated Authority. There have been deviations from the Roadmap prescribed in Efficiency Parameters in many cases because of various reasons for which Show Cause Notices have been issued to such allocattees. For scrutiny of the replies to the Show Cause Notices submitted by the successful Bidders, a Scrutiny Committee has been formed. So far, 134 Show Cause Notices have been issued for deviations from the scheduled timelines stipulated in CMDPA/ Allotment Agreements. The replies of successful allocattees to these notices are placed before the Scrutiny Committee for its deliberation and making recommendations on case to case basis. As of now, total of ₹ 832.53 crore has been appropriated from the Performance Security of the allocattees.

Statement-I

Details of allocation of coal blocks in the last three years

Sl. No.	State	Name of Coal Mine	Name of Allocattee	
Coal Mines allocated under Coal Mines (Special Provisions) Act, 2015				
2016-17				
1.	Chhattisgarh	Madanpur South	Andhra Pradesh Mineral Development Corporation Ltd.	Sale
2.	Jharkand	Patal East	Jharkhand State Mineral Development Corporation Ltd.	Sale
3.	Jharkand	Tubed	Damodar Valley Corporation	Power
4.	Madhya Pradesh	Suliyari	Andhra Pradesh Mineral Development Corporation Ltd.	Sale
5.	Odisha	Baitarni West	Odisha Mining Corporation	Sale
6.	Telangana	Penagaddppa	The Singareni Collieries Company Limited	Sale
7.	West Bengal	Ardhagram	OCL Iron and Steel Ltd.	Non
8.	West Bengal	Kasta East	West Bengal Power Development Corporation Limited	Power
9.	West Bengal	Gourangdih ABC	West Bengal Mineral Development Corporation Limited	Sale
10.	Madhya Pradesh	Amelia	THDC India Ltd.	Power
2017-18				
11-12.	Jharkand	Kotre Basantpur and Pachmo	Coal India Ltd.	Sale
13.	Jharkand	Amarkonda Murgadangal	Coal India Ltd.	Sale
14.	Jharkand	Brahmini	Coal India Ltd.	Sale
15.	Jharkand	Chichro Patsimal	Coal India Ltd.	Sale

16-17.	Odisha	Rampia and Dipside of Rampia	Coal India Ltd.	Sale
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2018-19

18.	West Bengal	East of Damagoria	Coal India Ltd.	Sale
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19.	Odisha	Utkal-A	Coal India Ltd.	Sale
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20.	Odisha	Bijahan	Coal India Ltd.	Sale
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Coal Mines allocated under Mines and Minerals (Development and Regulation) Act, 1957

2016-17

1.	Odisha	Brahmani	Orissa Minerals Development Company	Sale
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2.	Chhattisgarh	Kerwa	Kerwa Coal Limited	Sale
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3.	Jharkhand	Pachwara South	Neyveli Uttar Pradesh Power Limited	Power
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2018-19

4.	West Bengal	Deocha Pachami	West Bengal Power Development Corporation Limited	Power
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Statement-II

Detail of Allocattee with producing mines and production figures

Sl. No.	Coal Mine	State	Name of Allocattee	Total Production (in	
				2016-17	2017-18
1	2	3	4	5	6
1.	Chotia	Chhattisgarh	Bharat Aluminium Company Limited	179999.92	0
2.	Gare Palma IV/4		Hindalco Industries Limited	1000000	938702

1	2	3	4	5	6
3.	Gare Palma IV/5		Hindalco Industries Limited	1000000	675100
4-5.	Parsa East and Kanta Basan		Rajasthan Rajya Vidyut Utpadan Nigam Limited	8266994.4	8328543.8
6.	Gare-Palma-IV/8		Ambuja Cements Limited	0	0
7.	Amelia North	Madhya Pradesh	Jaiprakash Power Ventures Limited	2799889.64	2799970.09
8.	Sial Ghogri		Reliance Cement Company Private Limited	24790	62707
9.	Belgaon	Maharashtra	Sunflag Iron And Steel Company Limited	153015	270000
10.	Marki Mangi-I		Topworth Urja And Metals Ltd.	0	174960
11.	Talabira-I	Odisha	GMR Chhattisgarh Energy Limited	150615	270000
12.	Dulanga		NTPC Ltd.	0	0
13.	Sarisatolli	West Bengal	CESC Limited	1742326.5	1878476.76
14.	Barjora		West Bengal Power Development Corporation Limited	0	0
15.	Ardhagram		OCL Iron and Steel Limited	0	0
16.	Kathautia	Jharkhand	Hindalco Industries Limited	0	800000
17.	Tadichelra-I	Telangana	Telangana State Power Generation Corporation Limited	0	0
TOTAL				15317630.46	16198459.65